NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/82/2017

NAME OF THE PETITIONER(S)

: BPL TELECOM PVT LTD

UNDER SECTION

: 66

S.No. Name (in Capital)

Represented by

BHARATH

FOR SRINIVASAN

COUNSEL FOR PETITIONER

ORDER

Representing counsel for the petitioner present and prayed for time to make submissions in relation to the rectification of defects pointed out during the hearing. Time is enlarged at request. Put up on 15.01.2018.

- 3d -(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /dq/

-sd-(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)